

MENT (AUDYOGIK VIKAS MANTRALAYA MFN RAJYA MANTRI) (SHRI GHANSHYAM OZA) (a) From 20 3.70 to 18 3.71, 198 units including small ones were closed, out of which 78 were reopened subsequently.

(b) 198 closed units involved 63841 men, out of which 78 units involving 41607 men were subsequently reopened

(c) The State Government had appointed a Committee to inquire into the matter

(d) According to this Committee the main reasons for closure were labour trouble, financial stringency, lack of orders and scarcity of raw materials

(e) Some of the measures being taken by the Government to facilitate reopening of the closed factories are as follows —

- (i) The Industrial Development Bank of India has constituted a regional committee at Calcutta for the Eastern Region to guide and advise the regional office for sanction of financial assistance. The regional office has been given powers to deal with requests for refinance or direct financial assistance upto Rs 20 lakhs
- (ii) The IDBI would provide special technical or financial assistance to cases sponsored by the Banks or the financial institutions for such assistance.
- (iii) The State Government have sanctioned a package of incentives such as refund of sales tax, an interest free long term loan, refund of entry taxes in specified cases and assistance from the State Financial Institutions for the sick/closed units. Provision has also been made in the new import policy for advance allocation of raw materials to closed small scale units
- (iv) In suitable cases the State Government have decided to furnish guarantee to the banks for making loans to industrial units.

(v) The Government of India have recently set up the Industrial Reconstruction Corporation Ltd., with its headquarters in Calcutta for reconstruction of ailing and closed industrial units

(vi) The State Government are making every effort to settle labour management problems

(vii) Government is also actively engaged in removing raw material scarcity in the State.

(viii) Where closure is due to the failure of management, investigation under the Industries Act is suggested. In fact, in two cases the Central Government has taken over the management

Stopping of 1 Up and 2 Down Delhi, Kalka Howrah Mail at Hazaribagh

229 SHRI MADHURYA HALDAR Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state

(a) whether there was any request from the people of Hazaribagh urging Government to continue the halt of 1-Up and 2-Down Delhi-Kalka-Hawrah Mail at Hazaribagh Station,

(b) if so, the details thereof and

(c) the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) SHRI HANUMANTHAIYA (a) to (c) The request for continuance of the stoppage of 1 UP/2 Dn. Mail at Hazaribagh Road Station has been acceded to

Cauvery Water Dispute

230. SHRI JADEJA :
SHRI KALYANASUNDARAM :
SHRI T. S. LAKSHMANAN :

Will the MINISTER OF IRRIGATION